

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

9.

COMP.APPL/127(MB)2024 IN  
C.P.(CAA)/255(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.06.2024**

NAME OF THE PARTIES: Mahindra Telephonics Integrated Systems Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present. Mr. Tushar Wagh, Ld. Authorised Representative from the side of RD office present.
2. On the request of the counsel for the petitioner, list this matter for hearing on **25.07.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)